

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR

CIRCULAR

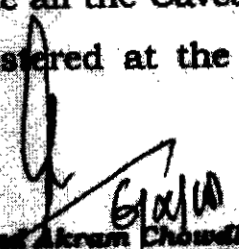
NO. 321

Dated: 6/10/18.

Subject: Filing of Caveats at Institution Counter.

It has been observed that the Caveats in respect of the cases filed before for the Court of Municipal Magistrate Srinagar are being filed separately in the said Court which is creating a great inconvenience for many stakeholders as a separate Institution Counter for filing of all the Caveats has already been put in place.

All the concerned are hereby directed to file all the Caveats before the undersigned and same needs to get registered at the Institution Counter (Caveats).


(Mohmmad Akram Choudhary)
Principal District & Sessions Judge,
Srinagar

No. 4093-4124/PDJS/Adm/18 Dated: 06/10/18

Copy to the:

1. All the Judicial Officers of District Srinagar for information &
2. President District Bar Association District Srinagar.
3. System Officers, District Court Srinagar for uploading the Circular on District Court Website.
4. Office Folder.


(M.T. Barray)
Administrative Officer,
District Court Srinagar